HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

$\begin{tabular}{ll} TENDERNOTIFICATIONFOR SUPPLY \& \\ ERECTIONOF PORTACABINS IN THE DISTRICT JUDICIARY IN THE STATE OF AND HRAP AND PRADESH \\ \end{tabular}$

ROC.No.2423/2023-CPS, Dated:22/03/2023

Tenders are invited from the interested bidders for supply & erection of 34Nos. of **Porta Cabins** (water proof, fire proof/fire resistant and heat resistant) with the following specifications for use of the District Judiciary of the State of Andhra Pradesh (Diagram is shown in Annexure-I for reference and Locations/addresses are as per the AnnexureII):

SL.NO.	Description	Remarks	
1	Length	15feet	
2	Width	10 feet	
3	Height	12 feet	From base to the cone and 11 feet from base to ceiling.
4	Front side UPVC Counters (2'½ x 3') with hand-rest with blur glass and opening for receiving documents with Iron grill on the front side	03 numbers	
5	Branded ceiling Fans (with speed controller)	03 numbers	
6	LED Tube Lights (Standard make 26 waltz	04 numbers	
7	MS Door with Handle for putting Lock on one side	01 Number	3' width x 6'6" Height
8	Windows (2' x 3') with UPVC Sliding with blur glass with iron grills	03 numbers on three sides	
9	Switch Board with 3 numbers of 5 A Sockets and Switches with power indicator (Standard make)		
10	Computer Tables (WPC) 3' x 2' with sliding base for the keyboard.	03 numbers	
11	Material to be used for sides	03 sides of	1.2 mm bending M.S sheet on

		the wall	four Sides (outer) with glass wool (25mm) in between and 8 mm PIDF sheet inside)
12	Material for the roof (Cone Roof)		1.2 mm bending M.S sheet (outer), 50 mm glass wool in between and 8 mm MDF sheet inside
13	Material for the floor		V-Board/C-Board with iron frame of 1.2mm gauze, (6 Legs of 6" height with 4" x 4" plate have to be provided to the porta cabin.)
14	External Sheets		Corrugated Sheets for External Sheets of Porta Cabins
15	Paint Specifications & Color		The external steel surface shell be pretreated with anticorrosive steel guard chemical. Outer: one coat of red oxide primer and two coats of epoxy final Paint of color Dark Gray + White"
16	Scope of Project		"All internal Wiring shall be the Scope of Supplier & Necessary Power & wiring shall be scope of High Court"

NOTE:

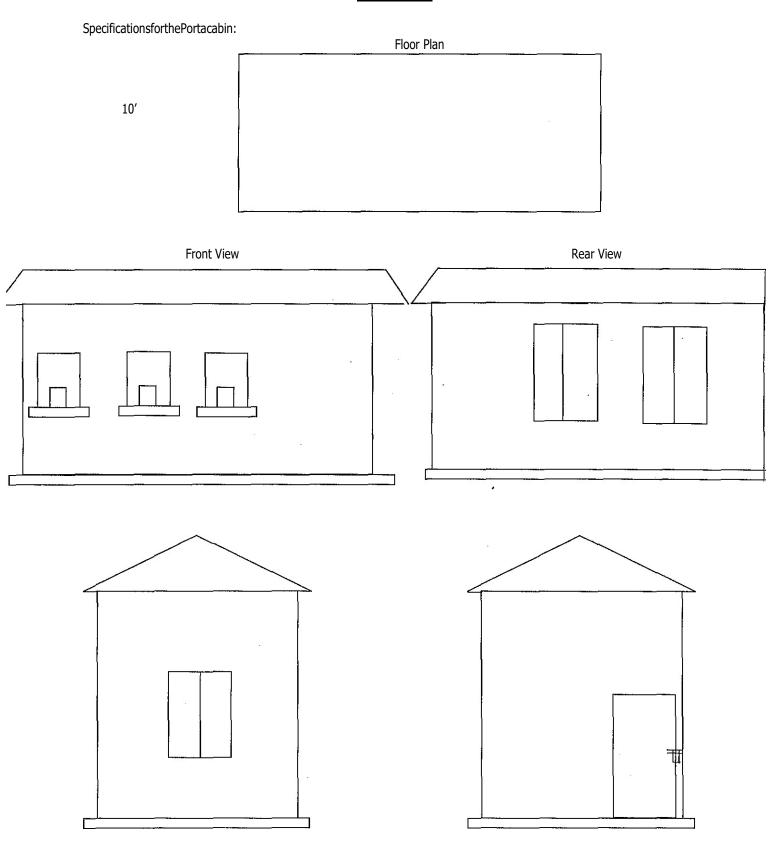
- 1. The bidders shall pay a sum of Rs.1,02,000/- (Rupees One Lakh Two Thousand Only) towards Earnest Money Deposit (EMD) in the name of Registrar (Administration), High Court of Andhra Pradesh payable at Amaravati.
- 2. Bidders shall note that the L1 bidder has to transport the porta cabins to the destinations as mentioned in the Annexure II at his own expense and hencethey shall quote the rate by

- including the transportation charges also and noseparatetransportationchargeswillbepaid.
- 3. The rate quoted shall be inclusive of all taxes/charges for transportation, loading at the Vendor's place and unloading at destinations as mentioned in Annexure II,
- 4. The porta cabin shall be pest free, heat resistant, fire proof and water proof without any leakages.
- 5. Electrical wiring has to be done by the LI bidder only for all the electrical fittings (like fans, tube lights, switch boards etc) inside the porta cabin, with standard material (ISI).
- 6. TheL1bidderhastogivewarrantyfor5yearsfortheportacabin.
- 7. The L1 bidder has to submit Bank Guarantee (BG) @ 10% for the total bid value of the of the porta cabin towards warranty for a period of 1 (One) Years from the date of erection.
- 8. The porta cabins as above shall be supplied at all the locationswithin Six (6)Weeks from the date of issuance of the Work Order without fail, failing which, penalty of 0.5•/« of the cost of the porta cabin will be charged for each day's delay per porta cabin and the same will be deducted from the payment.
- 9. Payment will be released by the High Court directly on delivery and installation of each Porta Cabin (on per porta cabin basis) at the locations as per Annexure II after producing the acknowledgment from the court official concerned.
- 10. The Prospective bidders shall demonstrate proto type porta cabin to the authorized Officers of the High Court within the Jurisdiction of the Vijayawada.
- 11. The prospective bidders shall bring the samples of the product using for making of porta cabin in the pre bid meeting.
- 12. The Registrar (IT-cum-CPC) reserves the right to call for further information/clarification from the bidder(s) after submission of the quotations and also to hold a pre-bid meeting with all the bidders on a date and time to be fixed by the High Court.
- 13. The Registrar (IT-cum-CPC) reserves the right to cancel the tender without assigning any reason.
- 14. The Registrar (IT-cum-CPC) reserves the right to reject all or any of the bids without assigning any reason.

Time schedule of tender related events:

Bid calling date	22.03.2024		
Pre-bid meeting date & time	27.03.2024 11.30 AM		
Pre-bid clarifications issue date & time	30.03.2024 03.30 PM		
Bid closing date/time	02.04.2024, 03.30 PM		
Bid opening date/time	02.04.2024, 05:00 PM		
APHC Contact person	The Registrar (IT-cum-CPC) Mob: 7901625203, email: cpc-ap@aij.gov.in		
Bid Document Fee	Rs. 1,000/ To be paid through online.		
APHC Reference No.	ROC No.2423/2023-CPS		

Annexure-I



Annexure-II

S.No	District	Total Number of Porta Cabins	Location-I	Location-II	Remarks
1	Anathapur	2	Principal District Court Complex, Anantapur Two (2) Numbers		
2	Chittor	4	Principal District Court Complex, Chittoor Two (2) Numbers	III Additional District Court Complex, Tirupathi Two (2) Numbers	
3	East Godavari	4	Principal District Court Complex, Rajamahedravaram Two (2) Numbers	III Additional District Court Complexm, Kakinada Two (2) Numbers	
4	Guntur	3	Principal District Court Complex, Guntur Three (3) Numbers	****	
5	Kadapa	2	Principal District Court Complex, Kadapa Two (2) Numbers	***	
6	Krishna	5	Principal District Court Complex, Machilipatnam Two (2) Numbers	II ADJ-cum-MSJ Court Complex, Vijayawada Three (3) Numbers	
7	Kurnool	2	Principal District Court Complex, Kurnool Two (2) Numbers	***	
8	Nellore	2	Principal District Court Complex, Nellore Two (2) Numbers	***	
9	Prakasam	2	Principal District Court Complex, Prakasam Two (2) Numbers	***	
10	Srikakulam	2	Principal District Court Complex, Srikakulam Two (2) Numbers	****	
11	Visakhapatnam	3	Principal District Court Complex, Visakhapatnam Three (3) Numbers	****	
12	Vizainagaram	1	Principal District Court Complex, Vizianagaram	****	
13	West Godavari	2	Principal District Court Complex, Eluru) Two(2) Numbers	****	
	TOTAL	34			